

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:859

ANSWERED ON:25.02.2011

DA OF CENTRAL GOVERNMENT EMPLOYEES

Nahata Smt. P. Jaya Prada;Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of FINANCE be pleased to state:

(a) whether Government has plans to increase dearness allowance effective from January,2011 for Central Government employees with a rate that commensurates with the inflationary trends and plights of working class in the past few months;

(b) if so, the details thereof and if not, the reasons therefore;

(c) whether Government has any proposals to declare DA as Dearness Pay when it will cross 50 per cent, as it was done during the 5th Pay Commission;

(d) if so, the details thereof; and

(e) if not the reasons therefore?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARIAN MEENA)

(a)&(b): Increase in Dearness Allowance payable to Central Government employees with effect from January, 2011 will be worked out on basis of accepted formula which is based on the recommendation of 6th Central Pay Commission.

(c)&(d) &(e): No proposal to declare DA as dearness pay, after DA crosses 50% is under consideration of the Government. The Sixth Pay Commission did not recommend merger of dearness allowance with Basic Pay at any stage. Government accepted this recommendation vide Government of India Resolution dated 29.8.2008